

In addition, families of personnel killed or missing in action are entitled to a Special Family Allowance at least equal to the Family Pension for a period of 4 months unless the pension can be sanctioned earlier.

**Shrimati Sharda Mukerjee:** I would like to know the reasons why the widows of officers are given a life pension while the widows of other ranks get only a five-year pension, when the death is due to causes not attributable to service conditions?

**Shri Y. B. Chavan:** These are the normal rules which have been considered so far. I may assure the hon. Member that I am having the matter looked into.

**Shrimati Sharda Mukerjee:** How long will it take to amend these rules which are a continuation of the rules which exist from the British days?

**Shri Y. B. Chavan:** I can assure the hon. Member that it will be done as early as possible.

**Shrimati Savitri Nigam:** May I know why there is such a difference, between officers and other ranks? The dependants of the officers get Rs. 75 p.m. for four months, while those of other ranks and non-combatants (enrolled) get only Rs. 50 p.m. for four months. Does the Minister think that these meagre amounts are sufficient for the poor widows?

**Shri Y. B. Chavan:** Normally, the pensions are fixed in relation to the normal scale of pay, etc. Probably these were fixed a long time ago on the basis of that. I cannot explain it otherwise.

**Shri Joachim Alva:** From the statement, there is no indication of any help to the children of the jawans and the officers who die at the post of duty. Whatever is given to them is not sufficient to cover the educational expenses of the children, especially when there are five to six children. So, may I know if any directive is given or any effort is made to give them adequate allowances through

various other funds to see that these children are given proper education?

**Shri Y. B. Chavan:** I think the State Governments have assured us that they will look into this matter. They are actually doing this.

**श्री कछवाय :** विधवाओं को जो पेंशन दी जाती है क्या उनके मरने के बाद जो उनके नाबालिग बच्चे होते हैं उनकी भी इसे देने की व्यवस्था है ?

**Shri Y. B. Chavan:** I do not know exactly about this particular point. But certainly, as far as the educational allowances are concerned, once they are given to the children, they should continue up to the period of their minority. But I will have these points checked up.

#### Manufacture of Fighter Planes

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- \*673. { **Shri D. C. Sharma:**  
**Shri P. R. Chakraverti:**  
**Shri Prakash Vir Shastri:**  
**Shri Surendra Pal Singh:**  
**Shri Brij Raj Singh Kotah:**  
**Shri Onkarlal Berwa:**

Will the Minister of Defence be pleased to state:

(a) whether two prototypes of the HF-24 MK-1 fighter plane made by the Hindustan Aircraft Limited, Bangalore have satisfactorily undergone all test flights; and

(b) if so, the steps taken or proposed to be taken to produce the plane?

**The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah):** (a) The prototypes of HF-24 Kk.I aircraft are still undergoing extensive development test flights.

(b) Simultaneously with the development of the aircraft, steps have been taken to put the aircraft in production.

**Shri D. C. Sharma:** May I know how long these development tests will go on, and how long they have been going on so far?

**Shri Raghuramaiah:** In the case of the first prototype, eight months; in the case of the second, four months. All these development tests will go on so long as they are considered necessary to ensure that the aircraft is absolutely satisfactory.

**Shri D. C. Sharma:** May I know whether these prototype fighter planes are produced with our own resources or whether we are drawing upon the help and aid of some other foreign countries?

**Shri Raghuramaiah:** From our own resources. The House will recollect that we had at the initial stages even the assistance of a team of German aeronautical experts under the leadership of Dr. Kurt Tank.

**श्री श्रीकार लाल बेरवा :** मैं जानना चाहूंगा कि यह जो फाइटर प्लेस बनाये गये हैं इन में लगने वाले सभी पार्ट्स यहाँ हिन्दुस्तान के अन्दर मनुफैक्चर किये गये या बाहर से भी कुछ पार्ट्स इन के लिए मंगाये गये थे ?

**Shri Raghuramaiah:** Except certain parts which are necessarily to be imported, all that can be manufactured here is being done here.

**Shri Brij Raj Singh Kotah:** May I know whether it is a fact that the Bristols have revived their offer for the Orpheus-704 jet engine—to give our HF-24 Mark II plane the required March II speed and, if so, what is the Government's decision on it?

**Shri Raghuramaiah:** I would like to have notice.

A.C.C. and N.C.C.

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\*675. { **Shri Daji:**  
**Shri S. M. Banerjee:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that A.C.C. and N.C.C. junior for school boys are likely to be taken over by the Education Ministry under the National Discipline Scheme;

(b) if so, the reasons therefor; and

(c) whether this will not affect the present training for emergency?

**The Minister of Defence (Shri Y. B. Chavan):** (a) No, Sir. Education Ministry however has made a proposal to that effect.

(b) and (c). Do not arise at this stage.

**Shri Daji:** Before the Government takes a decision on this matter, will Government take into account the fact that the national discipline scheme does not acquaint the students with rifle training and the existing scheme is much better and more advanced compared to that scheme and so, in view of the emergency, the existing scheme may continue.

**Mr. Speaker:** That is a suggestion for action.

**Shri Y. B. Chavan:** That is the answer I have given.

**श्री भक्त दर्शन :** श्रीमान्, क्या यह सत्य है कि इस सम्बन्ध में कुछ दिनों पहले शिक्षा मंत्रालय और प्रतिरक्षा मंत्रालय के प्रतिनिधियों में बातचीत हुई थी और शिक्षा मंत्रालय को इस सम्बन्ध में आश्वासन भी दे दिया गया था, तो इस पर अब दुबारा विचार करने की क्या आवश्यकता पड़ रही है, क्या इस पर प्रकाश डाला जायेगा ?

**Shri Y. B. Chavan:** As far as the inter-departmental position is concerned, if certain proposals are made, nobody can refuse to consider them.

**Mr. Speaker:** He says an assurance has been given by the Defence Ministry and now where is the need for further consideration?

**Shri Y. B. Chavan:** Of course I am repeating that assurance for consideration even now.

**Shri Bhagwat Jha Azad:** Since the extraordinary cheapness of the national discipline scheme vis-a-vis ACC and NCC has been accepted by the Government on the floor of the